NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 25/2007 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY: M/s Vinod Khanna & Ors. V/s. M/s. Amritsar Swadeshi Woolen Mill Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE 1. Mr. Karran Malhotra, Adu. YRexfordert. 2. Mr. Rajal Mehra, C.A. YRexfordert. Know yall

ORDER

A request for adjournment is being made by the Ld. Counsel for the respondents. At his request, the matter is adjourned to 12.12.2016. Even otherwise none has been appearing on behalf of the petitioner. Let court notice be issued to the petitioners through counsel for 12.12.2016.

allol.

(Ina Malhotra) Member Judicial